

Air-ambulance service of specialized hospitals

1922. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the response time of specialized hospitals, both in public and private sector which are providing State-of-the-art latest diagnostic, hospitalisation, surgical and other treatment facilities for meeting medical emergencies;

(b) whether some of these prestigious hospitals apart from the usual ambulance facilities are equipped with dedicated air ambulance in the shape of small aircrafts or helicopter; and

(c) whether specialized medical facilities are available for rural and semiurban patients, at the district level, especially in the hilly terrain-States or in the North-Eastern States?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Since 'Health' is a State subject, no such information is maintained centrally. As far as the three Central Government hospitals in Delhi namely, Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and its Associated Hospitals are concerned, no study/survey has been done to ascertain response time. However, all the cases of medical emergency are attended to promptly.

Abandoning of new-borns by mothers

†1923. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the child mortality rate has decreased in the country during the year 2011;

(b) if so, the details thereof;

(c) whether there has been a constant increase in the incidents of deserting new born babies by their mothers in some unknown places;

(d) if so, the details thereof and the action being taken thereon, State-wise;

(e) whether those mothers are being apprehended and charged with attempt to murder under IPC 302 and the reasons etc. behind the incidents are investigated; and

† Original notice of the question was received in Hindi.

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per sample registration system (SRS) of Registrar General of India, infant mortality rate at the National level has declined from 47 per 1000 live births in 2010 to 44 per 1000 live births in 2011. The State-wise details are given in Statement I (*See* below).

(c) to (f) As per available information from National Crime Bureau Report 2010, the year-wise cases of exposure and abandonment is as below:

Year	2009	2010	2011
Cases of exposure and abandonment	857	725	700

The cases for exposure and abandonment are booked under Section 317 IPC. The details of cases and persons registered, charge-sheeted and convicted state-wise is given in Statement II (*See* below).

Statement-I

Infant Mortality Rate state-wise in the last three years

Sl.No.	State	Infant Mortality Rate per 1000 live births, SRS		
		2009	2010	2011
1	2	3	4	5
	India	50	47	44
	Bigger States			
1.	Andhra Pradesh	49	46	43
2.	Assam	61	58	55
3.	Bihar	52	48	44
4.	Chhattisgarh	54	51	48
5.	Delhi	33	30	28
6.	Gujarat	48	44	41

1	2	3	4	5
7.	Haryana	51	48	44
8.	Jammu and Kashmir	45	43	41
9.	Jharkhand	44	42	39
10.	Karnataka	41	38	35
11.	Kerala	12	13	12
12.	Madhya Pradesh	67	62	59
13.	Maharashtra	31	28	25
14.	Odisha	65	61	57
15.	Punjab	38	34	30
16.	Rajasthan	59	55	52
17.	Tamil Nadu	28	24	22
18.	Uttar Pradesh	63	61	57
19.	West Bengal	33	31	32
Smaller States				
1.	Arunachal Pradesh	32	31	32
2.	Goa	11	10	11
3.	Himachal Pradesh	45	40	38
4.	Manipur	16	14	11
5.	Meghalaya	59	55	52
6.	Mizoram	36	37	34
7.	Nagaland	26	23	21
8.	Sikkim	34	30	26
9.	Tripura	31	27	29
10.	Uttarakhand	41	38	36

1	2	3	4	5
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Union Territories

1. Andman and Nicobar Islands	27	25	23
2. Chandigarh	25	22	20
3. Dadra and Nagar Haveli	37	38	35
4. Daman and Diu	24	23	22
5. Lakshadweep	25	25	24
6. Puducherry	22	22	19

Statement-II

Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS), and Persons Convicted (PCV), under exposure and abandonment of children during 2009-2011

Sl.No.	State	2009						2010						2011					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	77	12	0	30	20	0	55	11	13	6	16	13	89	10	3	15	15	5
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	105	13	4	14	12	4
3.	Assam	0	0	0	0	0	0	0	0	0	0	0	0	68	7	2	7	7	3
4.	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	189	17	2	32	21	3
5.	Chhattisgarh	3	1	0	2	2	0	6	3	1	1	1	3	7	3	1	27	26	2
6.	Goa	6	0	0	0	0	0	4	0	0	0	0	0	98	1	1	1	1	1
7.	Gujarat	129	16	0	14	15	0	121	13	0	15	15	0	1	0	0	0	0	0
8.	Haryana	20	2	1	2	2	1	24	1	0	0	1	0	8	0	0	0	0	0
9.	Himachal Pradesh	5	0	3	0	0	3	4	0	0	0	0	0	15	3	0	2	2	0
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	4	1	0	2	2	0

11. Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
12. Karnataka	21	1	0	1	1	0	30	3	0	1	1	0	0	0	0	0	0	0	0
13. Kerala	7	2	0	5	2	0	9	4	0	5	5	0	0	0	0	0	0	0	0
14. Madhya Pradesh	103	10	1	15	15	2	93	7	3	9	9	5	7	1	0	0	1	0	0
15. Maharashtra	274	28	1	46	39	4	198	23	3	51	53	4	1	1	0	2	2	0	0
16. Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17. Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18. Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	53	10	0	25	11	0	0
19. Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
20. Odisha	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
21. Punjab	15	3	1	6	3	1	11	0	0	0	0	0	0	0	0	0	0	0	0
22. Rajasthan	153	6	1	9	9	1	119	2	3	2	2	1	0	0	0	0	0	0	0
23. Sikkim	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24. Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	1	0	0	0
25. Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26. Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	21	1	0	3	3	0	0

Written Answers to

[11 DEC, 2012]

Unstarred Questions 169

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
27.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28.	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0	2	2	0
	Total State	816	81	8	130	108	12	674	67	23	90	103	26	6873	70	13	134	106	18
29.	Andman and Nicobar Island	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30.	Chattisgarh	9	1	0	10	4	0	6	1	0	6	1	0	0	0	0	0	0	0
31.	Dadar and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33.	Delhi UT	28	2	0	1	2	0	45	1	0	1	1	0	1	0	0	0	0	0
34.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	4	3	0	1	2	0
35.	Puducherry	4	0	0	0	0	0	0	0	0	0	0	0	22	0	0	0	0	0
	Total UT	41	3	0	11	6	0	51	2	0	7	2	0	27	3	0	1	2	0
	TOTAL ALL INDIA	857	84	8	141	114	12	725	69	23	97	105	26	700	73	13	135	108	18

170 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Source: Crime in India.

Note: Information on disposal by police and courts includes the information on pending cases from previous years also.